

In the High Court of Judicature, Bombay.

Tues day, the 13th day of December 1864.

SPECIAL APPEAL No. 793 of 1864

Vitaji Karoji Gowkur of the Put
-nagiri Division of the Konkun
District

Appellant,

(Original Plaintiff)

versus

Ramkrishna Gharusham
kamat and Baloo Karoji Gowkur
and Nashi widow of Karoji
Gowkur of the Putnagiri
Division of the Konkun District

Respondents,

(Original Defendants)

Rs. 9-7-4.

The claim in the Original Suit was to recover possession of
Thickan.

In Appeal No. 298 of 1863 the Sen^r Assistant Judge
of the District of the Konkun at the det. staⁿ Putnagiri reversed
the Decree of the Juff. of Malwan who had awarded the Plain-
tiff half the ~~land~~ ^{Thickan} claimed.

A Special Appeal was preferred in the High Court on the grounds that (1) the
decision of the Senior assistant judge is contrary
to law in that he has erroneously held
that

that Ambaji was manager of the family property when he made the sale under which Respondent claims; that (2) the Senior Assistant Judge has erroneously held that Ambaji could sell his own share as well as appellants in the property in question; and that (3) the Senior Assistant Judge erred in holding that any consent was given on the part of appellant to the sale in question, there being no evidence thereof in the case and he ^(the Senior Assistant Judge) himself admitting that appellant was absent at the time and since.

The Court confirms the Decree of the Senior Assistant Judge.

Court in Special Appellate

Abdullah Fakhri
Att'y for Appellant

MEMORANDUM OF COSTS incurred in Special Appeal No. 793.

of 1864 against the decision of the Senior *Asst* Judge of the District of *The Northward* and disposed of on the 13th Dec^r 1864 by *confirming the same with costs*

BY THE APPELLANT—

<i>In the District.</i>				
In the <i>Mooniffs Court</i>	3	21	✓	
In the <i>Sr Asst Judge's Court</i>	"	12	6	✓
<i>In this Court.</i>				3 147 ✓
Stamp for Memorandum of Special Appeal	1	"	✓	
Stamps for copies of Decree and Judgment	3	"	✓	
Stamp for Vukeelutnama	2	"	✓	
Batta for Process and Postage	1	9	✓	
Sectioner's Fee	1	14	✓	
Vukeel's Fee	"	46	✓	
				9 11 6 ✓
				Rupees.... 13 10 1 ✓

BY THE RESPONDENT.

<i>In the District.</i>				
In the <i>Mooniffs Court</i>	3	67	✓	
In the <i>Sr Asst Judge's Court</i>	2	116	✓	
<i>In this Court.</i>				6 21 ✓
Stamp for Vukeelutnama	2	"	✓	
Vukeel's Fee	"	46	✓	
				2 46 ✓
				Rupees.... 8 67 ✓



R West
Sealer

R West
Registrar

13th day of December 1864.